

(b) if so, what is the reaction of the Government thereto?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) The matter is under investigation.

दिनांक २५ मई १९६२ के अतारंकित
प्रश्न संख्या २०४६ के उत्तर में शुद्धि

वैज्ञानिक अनुसंधान और सांस्कृतिक-
कार्य मंत्री (श्री हुमायून् कबिर) : "पूर्व
जर्मनी : फ्री यूनिवर्सिटी, बर्लिन", की जगह
पर "पश्चिम जर्मनी: फ्री यूनिवर्सिटी, बर्लिन;"
पढ़िये ।

अतिरिक्त जानकारी

पश्चिम जर्मनी में हैम्बर्ग, मेम्बर्ग, बोन,
म्युनिक, ट्यूरिंगेन और गॉटिंगेन के विद्व-
विद्यालयों में भी हिन्दी पढ़ाने का इंतजाम
है ।

12 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

(i) TALKS WITH SECRETARY OF STATE
FOR COMMONWEALTH RELATIONS FOR
U.K. REGARDING E.C.M.

**Shri Yallamanda Reddy (Marka-
pur):** Sir, under Rule 197, I call the
attention of the Minister of Finance
to the following matter of urgent
public importance and I request that
he may make a statement thereon:

"The recent talks held by him
with the Secretary of State for
Commonwealth Relations for U.K.
regarding European Common
Market."

**The Minister of Finance (Shri
Morarji Desai):** Mr. Speaker, Sir, my
colleague, the Minister of Inter-
national Trade, made a statement in
the Lok Sabha on 12th June, 1962
about the progress of negotiations
relating to the European Common

Market. There is not much that I can
add to what my colleague had already
said except to indicate what particular
significance and purpose the recent
visit of the Secretary of State for
Commonwealth Relations from the
United Kingdom had in this context.

2. As the House is aware, the nego-
tiations which are now in progress in
Brussels relate to the United King-
dom's entry into the Common Market.
We are concerned in the matter
because of the possible repercussions
which U.K.'s accession might have on
our trade. Quite independently of
U.K.'s entry, however, we have any-
how to face the problem of expanding
our trade into the European Econo-
mic Community.

3. While it is undoubtedly difficult
to draw a hard and fast line between
these two aspects of the matter, it
will be readily appreciated that while
the former is primarily a matter to
be settled during the negotiations, in
which the United Kingdom is now
engaged, the latter is mainly a matter
to be discussed with the enlarged
Economic Community, although cur-
rent talks in Brussels will have an
important bearing on the future.

4. The purpose of Mr. Duncan
Sandys' visit to India was to review
with us the latest trends in the nego-
tiations in progress in Brussels and
to consult with us about the lines on
which they should proceed from our
point of view. Mr. Sandys referred
to the recommendations, which had
been formulated by the Deputies for
the consideration of the Council of
Ministers, a fairly full account of
which has already appeared in the
Press.

5. What Mr. Sandys told us and
what our own Ambassador to the
European Economic Community has
told us go to indicate that there is
now in the European Economic Com-
munity recognition of the special
nature of problems which India has,
and thought is being given to the
possibility of a special agreement bet-

[Shri Morarji Desai]

ween us and the European Economic Community with the prime object of improving our export prospects and opportunities.

6. Mr. Sandys went on to suggest that it might be advisable for me to proceed almost immediately to Europe in order to present our own case and thinking to the Member-Governments of the Six. Having regard to my commitments here and particularly the fact that the Rajya Sabha will be in Session, I indicated my inability to leave India earlier than the 1st of July and conveyed to Mr. Sandys the points and items in our export trade to which we attached special importance. The House will appreciate that while these delicate negotiations are in progress, it would not be in the public interest to make public the details of our proposals and add to what has been set out in our memorandum, a copy of which has already been placed on the Table of the House earlier.

7. It is my intention to take advantage of my visit to Europe in connection with the Economic and Social Council's Session to visit London and the other European capitals and to convey to the Governments concerned personally the vital importance which we attach to an increase in our export trade with the objective of narrowing the wide trade gap which exists in our external trade, particularly with the Members of the European Economic Community. It is my expectation that while some conclusions favourable to us as far as they go will have been reached at the meeting of the Council of Ministers scheduled to be held next week in Brussels, final decisions on all the outstanding points will not be taken until the meeting at the end of next month.

8. I might add here that the whole question is likely to be discussed at a meeting of Commonwealth Prime Ministers scheduled to be held in September. A final view from the point of view of the Commonwealth

as a whole is not likely to emerge earlier than that and it is our understanding that the United Kingdom will not be making any final commitments prior to that meeting.

Shri Yallamanda Reddy: May I know whether our Finance Minister is satisfied that the important aspects of our memorandum have been agreed upon by the Commonwealth Relations Secretary?

Shri Morarji Desai: It is difficult to say that they have been agreed to because this again is a matter of negotiations between them, us and the six. Therefore, I would not say that they have been agreed to or not agreed to. But there is general agreement with us that our case should be presented as strongly as possible.

Shri Nath Pai (Rajapur): Was that the impression of the Finance Minister during his long negotiations with Mr. Duncan Sandys that the ultimate stand which the United Kingdom Government is likely to take regarding safeguards we are asking for is likely to be in any way influenced by our own stand vis-a-vis purchase of MIGs?

Shri Morarji Desai: It is difficult to say, because that did not form part of my discussion.

Shri Nath Pai: I asked for his impression.

Shri A. P. Jain (Tumkur): What effect has the creation of the ECM on India's balance of payment position with the six ECM countries? To what extent have our purchases from these countries gone up and to what extent our exports have gone down as a result of this?

Shri Morarji Desai: Nothing has happened as yet. It will happen if England joins ECM and there are no sufficient safeguards for India.

Shri A. P. Jain: I am not referring to England; I am referring to the six ECM countries.

Shri Morarji Desai: There is no change as a result of this.

(ii) HEAVY FLOODS IN KAMALPUR AND OTHER PARTS OF TRIPURA

Shri Dasaratha Deb (Tripura East): Under Rule 197, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

"The situation arising out of the recent heavy floods in Kamalpur sub-division and other parts of Tripura."

The Minister of State in the Ministry of Home Affairs (Shri Datar): Heavy rains in the middle of this month flooded some areas of Tripura causing interference in traffic and breaches of roads. Rains have since stopped and more or less communications on the main roads have been restored.

In Khowai Sub Division, Khowai town and two villages on the bank of river Khowai were inundated. In Kailashahar six villages were affected and Kumarghat bridge was washed away. In Amarpur seven villages were affected and some houses were washed away. Five children of Rambhadracherra are reported to have died. Some inundation took place in Dharmanagar and Kamalpur sub-divisions.

Necessary measures to afford immediate relief to the affected person have been taken. A sum of Rs. 8,090 has been placed at the disposal of Revenue authorities in the Sub-divisions for distribution as gratuitous relief.

Distribution of rice, chira and gur to affected persons has been started in the Khowai and Amarpur Sub-divisions. Four cases of milk powder have been sent to the villages affected in Khowai for distribution. Affected families in this Sub-division have

been given temporary shelter in the school and other available buildings.

Shri Dasaratha Deb: In view of the heavy loss suffered by the people due to damages, may I know whether Government have any proposal to allocate some fund so that it could be given as loans to the affected people?

Shri Datar: That matter is receiving further consideration by the administration. If proposals are received by us, they will receive proper consideration.

Mr. Speaker: Now papers to be laid on the Table.

12.10 hrs.

POINT OF INFORMATION

Shri Hem Barua (Gauhati): On a point of information, Sir. During the last week I tabled a 'Calling attention notice' on the floods in Manipur. That is a Union territory. I gave that notice after hearing the news broadcast over the All India Radio and before it came out in the papers here. That was disallowed. When the news came out in the papers, again I tabled it; but it was disallowed. Then I tabled a short notice question about the floods in Manipur. That also was disallowed. But now something about Tripura, which is another Union territory and which is as much a Union territory as Manipur is, has been allowed.

Mr. Speaker: I may only say that he has not been fair to me. He ought to have come to me. I would have called for the papers and then only could have told him what the reasons were for which they were disallowed. Even now I would advise him to come to me. Without the papers how can I say what the reasons were?

Shri Hem Barua: I do not want to be unfair to you. With all humility